# GOVERNMENT OF INDIA MINISTRY OF LAW & JUSTICE DEPARTMENT OF LEGAL AFFAIRS

## RAJYA SABHA UNSTARRED QUESTION NO. 593 ANSWERED ON 24.07.2025

### Dissemination of legal education

#### 593 Shri Rajeev Shukla:

#### Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether Government is planning to take measures for dissemination of legal awareness and education in the country;
- (b) if so, the details thereof;
- (c) the progress made as part of the same; and
- (d) the proposed measures to be taken in this respect?

#### **ANSWER**

#### MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

#### (SHRI ARJUN RAM MEGHWAL)

(a) to (d) Legal awareness programmes are regularly conducted by National Legal Services Authorities (NALSA) across the country on various laws and schemes related to children, labourers, disaster victims, SCs/STs, persons with disabilities, etc. Informative booklets and pamphlets in simple language are also distributed.

The Details of Legal Awareness programmes organised by Legal Services Authorities are as under:

Year	Programmes Organised	Persons Attended
2022–23	4,90,055	6,75,17,665
2023–24	4,30,306	4,49,22,092
2024–25	4,62,988	3,72,32,850
Total	13,83,349	14,96,72,607

Under the pan-India scheme Designing Innovative Solutions for Holistic Access to Justice India (DISHA) (2021–26), the Government is implementing the *Legal Literacy and Legal Awareness Programme (LLLAP)*. Under the program various Information Education Communication (IEC) Material has been developed in 22 scheduled languages/ dialects of North Eastern States.

In collaboration with Doordarshan, 56 TV programmes in 6 languages were aired, reaching over 70.70 lakh people, alongside 20 webinars (Sep 2021–Oct 2023). 21st National Webinar was organized on Cyber Crime on 10th July, 2025. It is available on various social media channels for citizens. The Government will continue organizing such webinars in the coming years. The total outreach of LLLAP is over 1 crore citizens.

In respect of Legal Education, the information is being collected from the Bar Council of India and shall be laid on the table of the House.

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